

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT : ROHINI COURTS : DELHI.**

**ORDER**

Consequent upon the directions contained in "Minutes of the Meeting of the Committee Constituted to Consider Matters Relating to Welfare of Judicial Officers of Hon'ble High Court of Delhi held on 10<sup>th</sup> November, 2022", a Protocol Branch comprising of following Officers and Officials is hereby established in North District, Rohini Courts, Delhi with immediate effect:-

Name of the Branch	Name of the Officer(s)/Official(s)	Designated as
Protocol Branch, North District, Rohini Courts, Delhi.	Sh. Virender Kumar Kharia, ASJ-01 (POCSO).	Officer In-Charge
	Ms. Richa Gusain Solanki, ASJ (FTSC) (POCSO).	Link Officer In-Charge
	Ms. Hemlata Sharma, Sr. JA in Personal Office of the undersigned.	Nodal Officer/Branch In-Charge
	Sh. Jugesh Rawat, JA in Accounts Branch (North).	Dealing Assistant
	Ms. Anita Devi, JA in Accounts Branch (North).	Dealing Assistant

Note:- The Officials hereby deputed in the Protocol Branch shall discharge their duties in addition to the work already assigned to them.

The Protocol Branch (North) shall deal with the following facilities:-

- (1) to manage the tickets for Judicial Officers (for official tours only);
- (2) to send bouquets to Judicial Officers (DHJS & DJS) on their birthdays on behalf of Ld. Principal District & Sessions Judge (North);
- (3) to look after medical facilities (for fixing telephonic appointments from the hospitals for Judicial Officers);
- (4) to address the concerns & issues of the retired Judicial Officers from North District.

All the Judicial Officers (DHJS & DJS) posted in North District, Rohini Courts, Delhi may avail above facilities with immediate effect.

  
**(VIMAL KUMAR YADAV)**

Principal District & Sessions Judge,  
North-District, Rohini Courts, Delhi.

No. 212-36.1/F2N(4)/Admn.(North)/RC/2023

Dated 04-01-2023

**Copy forwarded for information and necessary action to :-**

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers (DHJS & DJS) posted in North District, Rohini Courts, Delhi.
4. The Officer In-Charge/Link Officer In-Charge, Protocol Branch, North District, Rohini Courts, Delhi.
5. Nodal Officer/Branch In-charge, Protocol Branch, North District, Rohini Courts, Delhi.
6. The Record Officer (RTI), North District, Rohini Courts, Delhi.
7. The Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The Branch In-Charge, Computer Branch, Rohini Courts, Delhi for uploading this order on the website.
9. The Dealing Assistant, Facilitation Centre, Rohini Courts, Delhi.
10. The Branch In-charge, R & I Branch, Rohini Courts, Delhi for uploading on LAYERS.
11. Personal Office of the undersigned.
12. Reader to the undersigned.

  
Principal District & Sessions Judge,  
North-District, Rohini Courts, Delhi.

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